

sured by stock-piling, buffer stocks and various other devices in the hands of the Government to see that the growers get a fair return.

WRITTEN ANSWERS TO QUESTIONS

Small Scale Industries in Under-developed Regions

***345. Shri Vidya Charan Shukla:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have decided to grant special concessions and privileges to small scale industrial units in under-developed regions;

(b) what are these special concessions and privileges;

(c) the basis on which the eligibility of the areas to be called backward for this purpose would be determined; and

(d) whether any list of such backward areas has been made?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

(a) With a view to promoting the dispersal of small scale industries to hitherto undeveloped and underdeveloped areas, the Small Scale Industries Board set up a Committee to examine the question of industrialisation of rural areas and industrially under-developed areas through small and medium scale industries. The recommendations of the Committee are now under the consideration of Government.

(b) to (d). These particulars are in the report of the Committee copies of which have been placed in the Library of Parliament.

Khadi Clothes

***350. Shri E. Madhusudan Rao:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have reduced the rebate on the Khadi Woollen clothes and Khadi Silk from 19 nP. to 10 nP. with effect from 1st April, 1962;

(b) if so, the reasons therefor;

(c) whether Government have received any representation on the same; and

(d) the action taken thereon?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) The Khadi and Village Industries Commission has reduced the rebate on Silken and Woollen Khadi from 19 nP. to 10 nP. with effect from 1st April, 1962.

(b) Unlike Cotton Khadi, Woollen and Silken Khadi are luxury items which are usually purchased by the economically well placed section of the community, who can afford to purchase them without the incentive of the rebate. It was, therefore, felt that the rebate on these items of Khadi should be gradually reduced.

(c) Yes, Sir.

(d) Since the decision of the Khadi and Village Industries Commission to reduce the rebate on Silken and Woollen Khadi was a step in the right direction, no action has been taken by the Government on the representation against this reduction.

Extension of Kerala Agrarian Relations Act to Mahe

***352. Shri A. V. Raghavan:** Will the Prime Minister be pleased to state:

(a) whether any representation was received to extend the Kerala Agrarian Relations Act to the former French territory in Mahe; and

(b) what action the Government of India is taking to carry out agrarian reforms in Mahe as envisaged by the Planning Commission

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) In pursuance of the recommendations of the Planning Commission, the Malabar Tenancy Act, 1929 was extended to Mahe in 1958. As the Malabar Tenancy Act has since been repealed in Kerala and replaced by the Kerala Agrarian Relations Act, the Government of India are taking steps to extend the Kerala Agrarian Relations Act to Mahe.

Industrial Estates at Nangal Dam

*354. **Shri Daljit Singh:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that an industrial estate was proposed to be set up at Nangal Dam where the construction of Dams is about to be completed; and

(b) if so, what steps are being taken for its finalisation?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). The Government have approved of a proposal for the establishment of an industrial estate with 50 units at the Nangal Dam during 1964-65. The selection of site and acquisition of land would be made during 1963.

Oil Mills in U.P.

*355. **Shri S. N. Chaturvedi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that production of oil in mills in Uttar Pradesh has fallen and certain units have either closed or are partially working since the introduction of Forward Trading in mustard oil seeds;

(b) whether this led to steep fluctuations in prices; and

(c) if so, what Government propose to do about it?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Forward Trading in mustard seed commenced at Agra, Uttar Pradesh in

December 1957 and in Kanpur in July 1959. From statistics available with Government, the quantity of mustard seed crushed in Uttar Pradesh has risen from 432,000 tons in 1957-58 to 600,000 tons in 1959-60. Government are not aware of any closure of oil mills in Uttar Pradesh.

(b) No, Sir.

(c) Does not arise.

Import of Santonine Drug

*356. **Shri Sham Lal Saraf:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government are issuing Import Licences for the import of Santonine Drug from foreign countries;

(b) whether Government are aware that there is a Government owned factory at Baramullah in Kashmir manufacturing this drug;

(c) whether this has also been brought to the notice of Government that the drug manufactured in this factory which is of standard quality is not being sold at the moment and there is a stock of its produce piling up over a year and half because of unrestricted imports; and

(d) whether Government would revise their import policy in this behalf so as to enable this factory to sell its products in a smooth sailing manner?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (d). A statement is placed on the Table of the House.

STATEMENT

Government are not issuing import licences for the import of Santonine as this item has already been included in banned list for import. Government are aware that there is a Government owned factory in Kashmir and that they have accumulated stocks. But the accumulation is not due to unrestricted imports.